

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1165
ANSWERED ON:17.08.2012
DELAY IN NEW PASSPORT
Gandhi Shri Dilip Kumar Mansukhlal

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether some suspicious weapon dealers involved in scams in defence deals against whom CBI enquiry is going on have been asked to surrender their passports by the court;
- (b) if so, whether the Government is aware that despite surrendering their passports some of them are freely visiting foreign countries;
- (c) if so, the details of such persons making foreign visits during the last three years despite surrendering their passports;
- (d) the action taken by the Government against such persons; and
- (e) the action being taken by the Government to seize the second passport of such guilty persons?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

- (a) to (e) The information is being collected and will be laid on the Table of the House.